

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). Reserve Bank of India has reported that the number of borrowal accounts of small scale industrial units financed by all scheduled commercial banks in Orissa as on the last Friday of December 1984, 1985, 1986, 1987 and June 1988 (latest data available) were 59075, 65907, 74940, 103557 and 127694 respectively. However, the existing data reporting system does not generate information in the manner asked for. In the case of misutilisation of bank loans by borrowers, the amount lent is recovered from them by enforcing securities and taking up matters in the court of law, wherever necessary.

Raids on Premises of Goldsmiths

806. SHRI R.L.P. VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether there have been large scale raids by the Excise/Customs staff recently on the premises of numerous Goldsmiths in various parts of the country including the coastal areas; and

(b) if so, the steps being taken by Government to avoid harassment of the goldsmiths in the matter of acquisition and ree movement of Gold and Silver within the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The information collected and will be laid on the House.

C.B.I. Raid at Residen I.T.D.C. Officia

807. SHRI GANGA CHA/ Will the Minister of TOURISM state:

(a) whether a raid has been conducted by the C.B.I. at the residences of some high officers of some officers of India Tourism Development Corporation due to their involvement in possessing assets disproportionate to their income;

(b) if so, whether the report of C.B.I. has been received by Government; and

(c) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Yes, Sir. In the recent past, a raid was conducted by the C.B.I. at the residence of a Sr. Executive of ITDC on 26.6.1990.

(b) and (c). As per a report received from the C.B.I. the case is at the initial stage of investigation. Hence, no action can be taken by Government at this stage.

Loans Availed by Farmers and Artisans from Cooperative Banks

808. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether in many States the Co-operative banks are not entertaining any appeal for waiving of loans to small and marginal farmers and artisans upto Rs. 10,000/- as on 2 October, 1989;

(b) if so, the reasons therefor; and

(c) the steps taken or contemplated by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). On the basis of the advice